

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 30.03.2022										
S.L.No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	18291/2022	30.03.2022	CONTC - 1634/2015	PRASANJIT BEHERA	C.O.	COURT NO. 8	Order Dtd. 2022-03-28			(Seat No -)
2	18292/2022	30.03.2022	WP (C) - 6758/2018	S. K. SAHOO	C.O.	DR (J)	Order Dtd. 2022-03-28			(Seat No -)
3	18293/2022	30.03.2022	WP (C) - 6757/2018	S. K. SAHOO	C.O.	DR (J)	Order Dtd. 2022-03-28			(Seat No -)
4	18294/2022	30.03.2022	WP (C) - 5422/2016	G. JAYASINGH	C.O.	DR (J)	Order Dtd. 2022-03-28			(Seat No -)
5	18295/2022	30.03.2022	WP (C) - 5029/2022	SUVENDU BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-29			(Seat No -)
6	18296/2022	30.03.2022	WP (C) - 5031/2022	SUVENDU BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-29			(Seat No -)
7	18297/2022	30.03.2022	WP (C) - 5034/2022	SUVENDU BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-29			(Seat No -)
8	18298/2022	30.03.2022	WP (C) -	SUVENDU BARIK	C.O.	COURT NO. 3	Order Dtd. 2022-03-29			(Seat No -)

			5035/ 2022			OLD				t No -)
9	18299 /2022	30.03.2 022	WP (C) - 5037/ 2022	SUVENDU BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-29			(S ea t No -)
1 0	18300 /2022	30.03.2 022	WP (C) - 5236/ 2022	SUVENDU BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-29			(S ea t No -)
1 1	18301 /2022	30.03.2 022	WP (C) - 7965/ 2022	N.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-29			(S ea t No -)
1 2	18302 /2022	30.03.2 022	CMP- 1255/ 2019	D.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-03-28			(S ea t No -)
1 3	18303 /2022	30.03.2 022	WP (C) - 33397 /2021	A.K.JENA	C.O.	COURT NO. 1	Order Dtd. 2022-03-29		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 8)
1 4	18304 /2022	30.03.2 022	CMP- 1255/ 2019	M.BARAL	C.O.	COURT NO. 22	Order Dtd. 2022-03-28			(S ea t No - 10 8)
1 5	18305 /2022	30.03.2 022	WP (C) - 10877 /2021	D.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-29			(S ea t No - 10 8)
1 6	18306 /2022	30.03.2 022	CMP- 239/2 022	H.K. MOHANTA	C.O.	COURT NO. 22	Order Dtd. 2022-03-28			(S ea t No - 10 8)
1 7	18307 /2022	30.03.2 022	CMP- 237/2	S.MOHARANA	C.O.	COURT NO.	Order Dtd. 2022-03-28			(S ea

			022			22				t No - 10 8)
1 8	18308 /2022	30.03.2 022	WP (C) - 9636/ 2013	P.K.JENA	C.O.	COURT NO. 22	Order Dtd. 2022-03-29			(S ea t No - 10 8)
1 9	18309 /2022	30.03.2 022	CMP- 237/2 022	S.MOHARANA	C.O.	COURT NO. 22	Order Dtd. 2022-03-28			(S ea t No - 10 8)
2 0	18310 /2022	30.03.2 022	WP (C) - 6007/ 2022	J.KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-29			(S ea t No - 10 8)
2 1	18311 /2022	30.03.2 022	WP (C) - 9848/ 2012	K.SAHOO	C.O.	COURT NO. 9	Order Dtd. 2022-03-21			(S ea t No - 10 8)
2 2	18312 /2022	30.03.2 022	CONTC - 1168/ 2022	A.K.MOHANT Y	C.O.	COURT NO. 22	Order Dtd. 2022-03-25			(S ea t No - 10 8)
2 3	18313 /2022	30.03.2 022	WP (C) - 25201 /2013	K.SAHOO	C.O.	COURT NO. 9	Order Dtd. 2022-03-28			(S ea t No - 10 8)
2 4	18314 /2022	30.03.2 022	WP (C) - 14965 /2014	U.CHHOTRAY	C.O.	COURT NO. 9	Order Dtd. 2022-03-28			(S ea t No - 10 8)

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25	18315/2022	30.03.2022	WP (C) - 16659/2014	K.P.BEHERA	C.O.	COURT NO. 9	Order Dtd. 2022-03-29		WRIT BRANCH (DIVISION BENCH)	(Seat No - 113)
26	18316/2022	30.03.2022	CONTC - 387/2015	P. K. BEHERA	GENERAL		Order Dtd. 2019-06-26 Petition, Annexure, Entire Order, Vakalatnama,			(Seat No - 113)
27	18317/2022	30.03.2022	WP (C) - 32665/2011	A.K. JATI	C.O.		Order Dtd. 2022-03-28			(Seat No - 113)
28	18318/2022	30.03.2022	WP (C) - 8428/2011	S.B. UDGATA	C.O.		Order Dtd. 2022-03-28			(Seat No - 113)
29	18319/2022	30.03.2022	WP (C) - 15204/2011	D. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-28			(Seat No - 113)
30	18320/2022	30.03.2022	WP (C) - 17993/2011	S.K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-28			(Seat No - 113)
31	18321/2022	30.03.2022	WP (C) - 6262/2009	R.C. BHOI	C.O.	IN CHAMBERS	Order Dtd. 2022-03-03			(Seat No - 113)
32	18322/2022	30.03.2022	WP (C) - 30453	R.K. DEHURY	C.O.	IN CHAMBERS	Order Dtd. 2022-03-28			(Seat

			/2011							No - 113)
33	18323 /2022	30.03.2022	ITA-160/2018	DILLIP KUMAR SAHU	C.O.	DR (J)	Order Dtd. 2022-03-28		CIVIL REVISION	(Seat No - 1)
34	18324 /2022	30.03.2022	WP(C) - 30453 /2011	N. SAHOO	C.O.	DR (J)	Order Dtd. 2022-03-28			(Seat No - 1)
35	18325 /2022	30.03.2022	ITA-159/2018	DILLIP KUMAR SAHU	C.O.	DR (J)	Order Dtd. 2022-03-28		CIVIL REVISION	(Seat No - 1)
36	18326 /2022	30.03.2022	WP(C) - 7670/2022	D.K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-28			(Seat No - 1)
37	18327 /2022	30.03.2022	ITA-158/2018	DILLIP KUMAR SAHU	C.O.	DR (J)	Order Dtd. 2022-03-28		CIVIL REVISION	(Seat No - 1)
38	18328 /2022	30.03.2022	WP(C) - 7670/2022	J.R. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-28			(Seat No - 1)
39	18329 /2022	30.03.2022	ITA-157/2018	DILLIP KUMAR SAHU	C.O.	DR (J)	Order Dtd. 2022-03-28		CIVIL REVISION	(Seat No - 1)
40	18330 /2022	30.03.2022	WP(C) - 14332 /2021	P.K. LENKA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-28			(Seat No - 1)
4	18331	30.03.2	ITA-	DILLIP	C.O.	DR	Order Dtd.		CIVIL	(S

1	/2022	022	155/2018	KUMAR SAHU		(J)	2022-03-28		REVISION	eat No - 1)
42	18332/2022	30.03.2022	ITA-150/2018	DILLIP KUMAR SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-28		CIVIL REVISION	(Seat No - 1)
43	18333/2022	30.03.2022	WP (C) - 41015/2021	P.K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-28			(Seat No - 1)
44	18334/2022	30.03.2022	ITA-125/2011	DILLIP KUMAR SAHU	C.O.	COURT NO. 22	Order Dtd. 2022-03-28			(Seat No - 1)
45	18335/2022	30.03.2022	WP (C) - 7783/2022	M. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-29		WRIT BRANCH (DIVISION BENCH)	(Seat No - 109)
46	18336/2022	30.03.2022	ITA-35/2011	DILLIP KUMAR SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-28			(Seat No - 109)
47	18337/2022	30.03.2022	STREV - 66/2008	M. N. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-28			(Seat No - 109)
48	18338/2022	30.03.2022	CRLMC - 3042/2011	UDAY KUMAR	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-25			(Seat No - 109)
49	18339/2022	30.03.2022	CRA-300/1	P.K. LENKA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-10			(Seat No - 109)

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50	18340/2022	30.03.2022	CRA-300/1999	P.K. LENKA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-10			(Seat No - 109)
51	18341/2022	30.03.2022	TRPCR L-8/2022	BINDU SAGAR SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022-03-29			(Seat No - 109)
52	18342/2022	30.03.2022	WP (C) - 5398/2022	D. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-28		WRIT BRANCH (DIVISION BENCH)	(Seat No - 109)
53	18343/2022	30.03.2022	TRP (C) - 95/2022	MANOJ KUMAR PANI	C.O.	COURT NO. 1	Order Dtd. 2022-03-29			(Seat No - 109)
54	18344/2022	30.03.2022	ITA-28/2011	T.K. NAYAK	C.O.	COURT NO. 16	Order Dtd. 2022-03-28		CIVIL REVISION	(Seat No - 1)
55	18345/2022	30.03.2022	TRP (C) - 428/2019	K. S. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-29			(Seat No - 1)
56	18346/2022	30.03.2022	TRP (C) - 94/2022	MANOJ KUMAR PATI	C.O.	COURT NO. 1	Order Dtd. 2022-03-29			(Seat No - 1)
57	18347/2022	30.03.2022	ITA-15/20	T.K. NAYAK	C.O.	COURT NO.	Order Dtd. 2022-03-28		CIVIL REVIS	(Seat

			11			22			ION	t No - 1)
5 8	18348 /2022	30.03.2 022	WP (C) - 19329 /2010	M.R. MALLA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-28			(S ea t No - 1)
5 9	18349 /2022	30.03.2 022	CRLMC - 3242/ 2010	B.R. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-14			(S ea t No - 1)
6 0	18350 /2022	30.03.2 022	CRLMC - 1511/ 2012	P.K. PATRI	C.O.	COURT NO. 15	Order Dtd. 2022-03-21			(S ea t No - 1)
6 1	18351 /2022	30.03.2 022	CRLMC - 1084/ 2012	P.K. PATRI	C.O.	COURT NO. 15	Order Dtd. 2022-03-21			(S ea t No - 1)
6 2	18352 /2022	30.03.2 022	WP (C) - 19329 /2010	B. BARIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-28			(S ea t No - 1)
6 3	18353 /2022	30.03.2 022	WP (C) - 18011 /2011	M.R. MALLA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-28			(S ea t No - 1)
6 4	18354 /2022	30.03.2 022	WP (C) - 8689/ 2011	B.R. SENAPATI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-28			(S ea t No - 1)
6 5	18355 /2022	30.03.2 022	WP (C) - 7225/ 2022	B. K. PADHI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-25			(S ea t No - 1)
6	18356	30.03.2	STREV	D.D.MOHANT	C.O.	CHIEF	Order Dtd.			(S

6	/2022	022	- 159/2 007	Y		JUSTI CE'S COURT	2022-03-28			ea t No - 1)
6 7	18357 /2022	30.03.2 022	CRLMC - 4094/ 2011	M/S.SANJEE V UDGATA	C.O.	COURT NO. 2	Order Dtd. 2022-03-21			(S ea t No - 1)
6 8	18358 /2022	30.03.2 022	WP (C) - 5907/ 2010	D.D.MOHANT Y	C.O.	COURT NO. 16	Order Dtd. 2022-03-28			(S ea t No - 1)
6 9	18359 /2022	30.03.2 022	WP (C) - 7204/ 2022	B. K. PADHI	C.O.	COURT NO. 16	Order Dtd. 2022-03-25			(S ea t No - 1)
7 0	18360 /2022	30.03.2 022	WP (C) - 30502 /2011	G.C. JENA	C.O.	COURT NO. 8	Order Dtd. 2022-03-28			(S ea t No - 1)
7 1	18361 /2022	30.03.2 022	WP (C) - 7673/ 2022	D.K. SAHU	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-28		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 8)
7 2	18362 /2022	30.03.2 022	BLAPL - 2138/ 2022	NIRANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-28			(S ea t No - 10 8)
7 3	18363 /2022	30.03.2 022	WP (C) - 15917 /2009	S.K. MISHRA	C.O.	COURT NO. 11	Order Dtd. 2022-03-28			(S ea t No - 10 8)
7 4	18364 /2022	30.03.2 022	BLAPL - 2074/ 2022	NIRANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-28			(S ea t No - 10 8)

			2022						No - 108)
75	18365 /2022	30.03.2022	WP (C) - 7227/2022	B. K. PADHI	C.O.	COURT NO. 11	Order Dtd. 2022-03-25		(Seat No - 108)
76	18366 /2022	30.03.2022	WP (C) - 7710/2022	K.N. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-28	WRIT BRANCH (DIVISION BENCH)	(Seat No - 109)
77	18367 /2022	30.03.2022	WP (C) - 7228/2022	B. K. PADHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-25		(Seat No - 109)
78	18368 /2022	30.03.2022	WP (C) - 37468 /2021	N. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-28		(Seat No - 109)
79	18369 /2022	30.03.2022	WP (C) - 7231/2022	B. K. PADHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-25		(Seat No - 109)
80	18370 /2022	30.03.2022	WP (C) - 7232/2022	B. K. PADHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-25		(Seat No - 109)
81	18371 /2022	30.03.2022	WP (C) - 7234/2022	B. K. PADHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-25		(Seat No - 109)

8 2	18372 /2022	30.03.2 022	WP (C) - 7235/ 2022	B. K. PADHI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-25			(S ea t No - 10 9)
8 3	18373 /2022	30.03.2 022	BLAPL - 2211/ 2022	M. R. ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2022-03-29			(S ea t No - 10 9)
8 4	18374 /2022	30.03.2 022	WP (C) - 7205/ 2022	B. K. PADHI	C.O.	COURT NO. 11	Order Dtd. 2022-03-25			(S ea t No - 10 9)
8 5	18375 /2022	30.03.2 022	WP (C) - 7206/ 2022	B. K. PADHI	C.O.	COURT NO. 11	Order Dtd. 2022-03-25			(S ea t No - 10 9)
8 6	18376 /2022	30.03.2 022	WP (C) - 7628/ 2022	K.K. NATH	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-28			(S ea t No - 10 9)
8 7	18377 /2022	30.03.2 022	WP (C) - 7207/ 2022	B. K. PADHI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-25			(S ea t No - 10 9)
8 8	18378 /2022	30.03.2 022	WP (C) - 7213/ 2022	B. K. PADHI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-25			(S ea t No - 10 9)
8 9	18379 /2022	30.03.2 022	WP (C) - 2746/ 2016	B. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-03-28		WRIT BRANC H (DIVI	(S ea t No

									SION BENCH)	- 10 3)
9 0	18380 /2022	30.03.2 022	WP (C) - 7214/ 2022	B. K. PADHI	C.O.	COURT NO. 17	Order Dtd. 2022-03-25			(S ea t No - 10 3)
9 1	18381 /2022	30.03.2 022	WP (C) - 7684/ 2022	J.R. BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-28	WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 8)	
9 2	18382 /2022	30.03.2 022	WP (C) - 7216/ 2022	B. K. PADHI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-25		(S ea t No - 10 8)	
9 3	18383 /2022	30.03.2 022	WP (C) - 7217/ 2022	B. K. PADHI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-25		(S ea t No - 10 8)	
9 4	18384 /2022	30.03.2 022	WP (C) - 7218/ 2022	B. K. PADHI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-25		(S ea t No - 10 8)	
9 5	18385 /2022	30.03.2 022	WP (C) - 7219/ 2022	B. K. PADHI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-25		(S ea t No - 10 8)	
9 6	18386 /2022	30.03.2 022	WP (C) - 7221/ 2022	B. K. PADHI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-25		(S ea t No - 10 8)	
9	18387	30.03.2	WP (C)	B. K.	C.O.	CHIEF	Order Dtd.		(S	

7	/2022	022	- 7222/ 2022	PADHI		JUSTI CE'S COURT	2022-03-25			ea t No - 10 8)
9 8	18388 /2022	30.03.2 022	WP (C) - 7224/ 2022	B. K. PADHI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-25			(S ea t No - 10 8)
9 9	18389 /2022	30.03.2 022	CRLMC - 584/2 022	A. KALASH	C.O.	COURT NO. 23	Order Dtd. 2022-03-29			(S ea t No - 10 8)
1 0 0	18390 /2022	30.03.2 022	CRLMC - 83/20 22	S.R. TRIPATHY	C.O.	COURT NO. 23	Order Dtd. 2022-03-29			(S ea t No - 10 8)
1 0 1	18391 /2022	30.03.2 022	CRLMC - 417/2 022	H.K. PATRA	C.O.	COURT NO. 23	Order Dtd. 2022-03-29			(S ea t No - 10 8)
1 0 2	18392 /2022	30.03.2 022	FAO- 240/2 021	RAJAT DAS	C.O.	COURT NO. 23	Order Dtd. 2022-03-28			(S ea t No - 10 8)
1 0 3	18393 /2022	30.03.2 022	ITA- 150/2 018	D. D. MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-28		CIVIL REVIS ION	(S ea t No - 1)
1 0 4	18394 /2022	30.03.2 022	ITA- 155/2 018	D. D. MOHANTY	C.O.	DR (J)	Order Dtd. 2022-03-28		CIVIL REVIS ION	(S ea t No - 1)

105	18395/2022	30.03.2022	CRLMC - 669/2022	D.K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022-03-28			(Seat No - 1)
106	18396/2022	30.03.2022	ITA-157/2018	D. D. MOHANTY	C.O.	DR (J)	Order Dtd. 2022-03-28		CIVIL REVISION	(Seat No - 1)
107	18397/2022	30.03.2022	ITA-158/2018	D. D. MOHANTY	C.O.	DR (J)	Order Dtd. 2022-03-28		CIVIL REVISION	(Seat No - 1)
108	18398/2022	30.03.2022	FAO-283/2021	PRASANTA KUMAR MAHALI	C.O.	COURT NO. 23	Order Dtd. 2022-03-28			(Seat No - 1)
109	18399/2022	30.03.2022	ITA-159/2018	D. D. MOHANTY	C.O.	DR (J)	Order Dtd. 2022-03-28		CIVIL REVISION	(Seat No - 1)
110	18400/2022	30.03.2022	FAO-283/2021	S.K. SETHI	C.O.	COURT NO. 23	Order Dtd. 2022-03-28			(Seat No - 1)
111	18401/2022	30.03.2022	ITA-160/2018	D. D. MOHANTY	C.O.	DR (J)	Order Dtd. 2022-03-28		CIVIL REVISION	(Seat No - 1)
112	18402/2022	30.03.2022	FAO-330/2020	P.K. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2022-03-28			(Seat No - 1)
113	18403/2022	30.03.2022	FAO-330/2020	BISWAJIT MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-03-28			(Seat No - 1)

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1 1 4	18404 /2022	30.03.2 022	BLAPL - 99/20 22	GANESH SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022-03-28			(S ea t No - 1)
1 1 5	18405 /2022	30.03.2 022	WP (C) - 6630/ 2022	B.B. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-29			(S ea t No - 1)
1 1 6	18406 /2022	30.03.2 022	WP (C) - 6633/ 2022	B.B. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-29			(S ea t No - 1)
1 1 7	18407 /2022	30.03.2 022	WP (C) - 6636/ 2022	B.B. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-29			(S ea t No - 1)
1 1 8	18408 /2022	30.03.2 022	WP (C) - 5961/ 2022	R.R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-29			(S ea t No - 1)
1 1 9	18409 /2022	30.03.2 022	WP (C) - 6638/ 2022	B.B. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-29			(S ea t No - 1)
1 2 0	18410 /2022	30.03.2 022	WP (C) - 5962/ 2022	R.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-29			(S ea t No - 1)
1 2 1	18411 /2022	30.03.2 022	WP (C) - 5965/ 2022	R.R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-29			(S ea t No - 1)
1 2 2	18412 /2022	30.03.2 022	WP (C) - 5967/ 2022	R.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-29			(S ea t No

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1 2 3	18413 /2022	30.03.2 022	WP (C) - 6632/ 2022	N.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-29			(S ea t No - 1)
1 2 4	18414 /2022	30.03.2 022	WP (C) - 5964/ 2022	R.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-29			(S ea t No - 1)
1 2 5	18415 /2022	30.03.2 022	WP (C) - 7542/ 2022	S.K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-28	WRIT BRANC H-6		(S ea t No - 24)
1 2 6	18416 /2022	30.03.2 022	WP (C) - 5963/ 2022	R.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-29			(S ea t No - 24)
1 2 7	18417 /2022	30.03.2 022	CRLA- 630/2 020	N.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022-03-29			(S ea t No - 24)
1 2 8	18418 /2022	30.03.2 022	CRLRE V- 333/2 021	B.P. TANGA	C.O.	COURT NO. 11	Order Dtd. 2022-03-29	CRIMI NAL REVIS ION		(S ea t No - 1)
1 2 9	18419 /2022	30.03.2 022	CRLA- 20/20 22	M.R.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2022-03-29			(S ea t No - 1)
1 3 0	18420 /2022	30.03.2 022	CRLA- 573/2 021	S.BARIK	C.O.	COURT NO. 11	Order Dtd. 2022-03-29			(S ea t No - 1)

1 3 1	18421 /2022	30.03.2 022	CRLMP - 26/20 22	S. BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-03-29		WRIT BRANC H-3	(S ea t No - 33)
1 3 2	18422 /2022	30.03.2 022	CRLA- 707/2 021	N.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2022-03-29			(S ea t No - 33)
1 3 3	18423 /2022	30.03.2 022	BLAPL - 7535/ 2021	B.R. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-03-29			(S ea t No - 33)
1 3 4	18424 /2022	30.03.2 022	CRLA- 787/2 021	K.C.LENKA	C.O.	COURT NO. 6	Order Dtd. 2022-03-29			(S ea t No - 33)
1 3 5	18425 /2022	30.03.2 022	CRLA- 40/20 21	DILLIP SAMAL	C.O.	COURT NO. 6	Order Dtd. 2022-03-29			(S ea t No - 33)
1 3 6	18426 /2022	30.03.2 022	CRLA- 88/20 22	A.KAILASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-29			(S ea t No - 33)
1 3 7	18427 /2022	30.03.2 022	ABLAP L- 2460/ 2022	G. SUNDARA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-29			(S ea t No - 33)
1 3 8	18428 /2022	30.03.2 022	WP (C) - 27012 /2017	L.D. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-29			(S ea t No

										- 33)
1 3 9	18429 /2022	30.03.2 022	WP (C) - 7966/ 2022	S.K. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2022-03-29			(S ea t No - 33)
1 4 0	18430 /2022	30.03.2 022	WP (C) - 7577/ 2022	BRAJA MOHAN SARANGI	C.O.	COURT NO. 22	Order Dtd. 2022-03-29			(S ea t No - 33)
1 4 1	18431 /2022	30.03.2 022	WP (C) - 41530 /2021	M.N. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-03-29			(S ea t No - 33)
1 4 2	18432 /2022	30.03.2 022	CMP- 221/2 022	NIRANJAN SINGH (1)	C.O.	COURT NO. 22	Order Dtd. 2022-03-29			(S ea t No - 33)
1 4 3	18433 /2022	30.03.2 022	CMP- 236/2 022	M.N. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-03-29			(S ea t No - 33)
1 4 4	18434 /2022	30.03.2 022	CMP- 236/2 022	N. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-03-29			(S ea t No - 33)
1 4 5	18435 /2022	30.03.2 022	CMP- 246/2 022	P. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-03-29			(S ea t No - 33)
1	18436	30.03.2	CMP-	B.K. SWAIN	C.O.	COURT	Order Dtd.			(S

46	/2022	022	246/2022			NO. 22	2022-03-29			eat No - 33)
147	18437/2022	30.03.2022	WP (C) - 18908/2018	K.MANDAL	C.O.	COURT NO. 1	Order Dtd. 2022-03-29			(Seat No - 33)
148	18438/2022	30.03.2022	MACA-3/2022	J. D. MUDULI	C.O.	COURT NO. 25	Order Dtd. 2022-03-29			(Seat No - 33)
149	18439/2022	30.03.2022	WP (C) - 18908/2018	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2022-03-29			(Seat No - 33)
150	18440/2022	30.03.2022	MACA-2/2022	SARAT SWAIN	C.O.	COURT NO. 25	Order Dtd. 2022-03-29			(Seat No - 33)
151	18441/2022	30.03.2022	WP (C) - 6393/2022	P.K. BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-03-29			(Seat No - 33)
152	18442/2022	30.03.2022	MACA-2/2022	RAJAT DAS	C.O.	COURT NO. 25	Order Dtd. 2022-03-29			(Seat No - 33)
153	18443/2022	30.03.2022	CRLMC - 683/2022	GAUTAM TRIPATHY	C.O.	COURT NO. 23	Order Dtd. 2022-03-29			(Seat No -

										33)
1 5 4	18444 /2022	30.03.2 022	WP (C) - 9359/ 2015	P.K. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2022-03-29			(S ea t No - 33)
1 5 5	18445 /2022	30.03.2 022	CRLMC - 716/2 022	BALARAM SINGH	C.O.	COURT NO. 23	Order Dtd. 2022-03-29			(S ea t No - 33)
1 5 6	18446 /2022	30.03.2 022	WP (C) - 9359/ 2015	N. MALLICK	C.O.	COURT NO. 17	Order Dtd. 2022-03-29			(S ea t No - 33)
1 5 7	18447 /2022	30.03.2 022	CRLMC - 791/2 022	S. S. BISWAL	C.O.	COURT NO. 23	Order Dtd. 2022-03-29			(S ea t No - 33)
1 5 8	18448 /2022	30.03.2 022	CRLMC - 640/2 022	AMLAN SHAKTI PAUL	C.O.	COURT NO. 23	Order Dtd. 2022-03-29			(S ea t No - 33)
1 5 9	18449 /2022	30.03.2 022	CRLMC - 625/2 022	R. K. MAHABHOI	C.O.	COURT NO. 23	Order Dtd. 2022-03-29			(S ea t No - 33)
1 6 0	18450 /2022	30.03.2 022	WP (C) - 25314 /2014	P.K. MISHRA	C.O.	COURT NO. 25	Order Dtd. 2022-03-29			(S ea t No - 33)
1 6	18451 /2022	30.03.2 022	MACA- 542/2	SARAT SWAIN	C.O.	COURT NO.	Order Dtd. 2022-03-28			(S ea

1			020			22				t No - 33)
1 6 2	18452 /2022	30.03.2 022	WP (C) - 7868/ 2022	S.K. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-03-29			(S ea t No - 33)
1 6 3	18453 /2022	30.03.2 022	MACA- 542/2 020	P.K. LENKA	C.O.	COURT NO. 22	Order Dtd. 2022-03-28			(S ea t No - 33)
1 6 4	18454 /2022	30.03.2 022	MACA- 112/2 019	RAJAT DAS	C.O.	COURT NO. 10	Order Dtd. 2022-03-28			(S ea t No - 33)
1 6 5	18455 /2022	30.03.2 022	WP (C) - 7868/ 2022	R.K. MOHAPATRA	C.O.	COURT NO. 25	Order Dtd. 2022-03-29			(S ea t No - 33)
1 6 6	18456 /2022	30.03.2 022	MACA- 112/2 019	S. K. SINGH	C.O.	COURT NO. 10	Order Dtd. 2022-03-28			(S ea t No - 33)
1 6 7	18457 /2022	30.03.2 022	MACA- 282/2 021	SARAT SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-03-29			(S ea t No - 33)
1 6 8	18458 /2022	30.03.2 022	WP (C) - 17432 /2015	RAHUL SETHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-29			(S ea t No - 33)

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1 6 9	18459 /2022	30.03.2 022	MACA- 282/2 021	S. K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-03-29			(S ea t No - 33)
1 7 0	18460 /2022	30.03.2 022	WP (C) - 17432 /2015	R.K. MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-29			(S ea t No - 33)
1 7 1	18461 /2022	30.03.2 022	MACA- 66/20 21	SARAT SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-03-29			(S ea t No - 33)
1 7 2	18462 /2022	30.03.2 022	WP (C) - 17432 /2015	P.K. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-29			(S ea t No - 33)
1 7 3	18463 /2022	30.03.2 022	MACA- 66/20 21	A.K. BARIK	C.O.	COURT NO. 22	Order Dtd. 2022-03-29			(S ea t No - 33)
1 7 4	18464 /2022	30.03.2 022	MACA- 65/20 21	SARAT SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-03-29			(S ea t No - 33)
1 7 5	18465 /2022	30.03.2 022	WP (C) - 6914/ 2022	S. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-03-29			(S ea t No - 33)
1 7 6	18466 /2022	30.03.2 022	MACA- 65/20 21	A.K. BARIK	C.O.	COURT NO. 22	Order Dtd. 2022-03-29			(S ea t

										No - 33)
177	18467/2022	30.03.2022	WP (C) - 2611/2022	A. KALASH	C.O.	COURT NO. 22	Order Dtd. 2022-03-29		WRIT BRANCH-8	(Seat No - 43)
178	18468/2022	30.03.2022	WP (C) - 10682/2006	M R MISHRA	GENERAL		PetitionAnnexure,	IA NO.51 36/2020	WRIT BRANCH-4	(Seat No - 27)
179	18469/2022	30.03.2022	FAO-289/2021	DAITARI PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2022-03-28			(Seat No - 27)
180	18470/2022	30.03.2022	FAO-290/2021	DAITARI PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2022-03-28			(Seat No - 27)
181	18471/2022	30.03.2022	WP (C) - 5757/2022	K.K. NATH	C.O.	COURT NO. 9	Order Dtd. 2022-03-29			(Seat No - 27)
182	18472/2022	30.03.2022	MACA-196/2021	S. B. DAS	C.O.	COURT NO. 22	Order Dtd. 2022-03-28			(Seat No - 27)
183	18473/2022	30.03.2022	MACA-196/2021	S. B. DAS	C.O.	COURT NO. 22	Order Dtd. 2022-03-28			(Seat No - 27)

184	18474/2022	30.03.2022	MACA-237/2020	J. N. GHOSE	C.O.	COURT NO. 22	Order Dtd. 2022-03-28			(Seat No - 27)
185	18475/2022	30.03.2022	MACA-237/2020	SARAT SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-03-28			(Seat No - 27)
186	18476/2022	30.03.2022	MACA-243/2020	S. K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-03-28			(Seat No - 27)
187	18477/2022	30.03.2022	MACA-243/2020	SARAT SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-03-28			(Seat No - 27)
188	18478/2022	30.03.2022	MACA-420/2019	S. K. SAHOO	C.O.	COURT NO. 24	Order Dtd. 2022-03-28			(Seat No - 27)
189	18479/2022	30.03.2022	FAO-284/2021	PRASANTA KUMAR MAHALI	C.O.	COURT NO. 23	Order Dtd. 2022-03-28			(Seat No - 27)
190	18480/2022	30.03.2022	FAO-284/2021	S. K. SETHI	C.O.	COURT NO. 23	Order Dtd. 2022-03-28			(Seat No - 27)
191	18481/2022	30.03.2022	ABLAP L-6178/2020	N.N.MOHAPATRO	C.O.	COURT NO. 1	Order Dtd. 2022-03-29			(Seat No - 27)

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1 9 2	18482 /2022	30.03.2 022	ABLAP L- 6177/ 2020	N.N.MOHAPA TRO	C.O.	COURT NO. 1	Order Dtd. 2022-03-29			(S ea t No - 27)
1 9 3	18483 /2022	30.03.2 022	ABLAP L- 6169/ 2020	SUBAS CHANDRA DAS	C.O.	COURT NO. 1	Order Dtd. 2022-03-29			(S ea t No - 27)
1 9 4	18484 /2022	30.03.2 022	ABLAP L- 6165/ 2020	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-03-29			(S ea t No - 27)
1 9 5	18485 /2022	30.03.2 022	ABLAP L- 6164/ 2020	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-03-29			(S ea t No - 27)
1 9 6	18486 /2022	30.03.2 022	ABLAP L- 6163/ 2020	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-03-29			(S ea t No - 27)
1 9 7	18487 /2022	30.03.2 022	ABLAP L- 6161/ 2020	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-03-29			(S ea t No - 27)
1 9 8	18488 /2022	30.03.2 022	ABLAP L- 6160/ 2020	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-03-29			(S ea t No - 27)
1	18489	30.03.2	ABLAP	B.R.	C.O.	COURT	Order Dtd.			(S

99	/2022	022	L-6158/2020	MOHANTY		NO. 1	2022-03-29			eat No - 27)
200	18490/2022	30.03.2022	ABLAP L-6153/2020	RAHUL SETHI	C.O.	COURT NO. 1	Order Dtd. 2022-03-29			(Seat No - 27)
201	18491/2022	30.03.2022	ABLAP L-4308/2020	INDRAMANI PANDA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-29			(Seat No - 27)
202	18492/2022	30.03.2022	ABLAP L-4308/2020	P.K. LENKA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-29			(Seat No - 27)
203	18493/2022	30.03.2022	ABLAP L-5174/2020	S.K.BHANJA DEO	C.O.	COURT NO. 1	Order Dtd. 2022-03-29			(Seat No - 27)
204	18494/2022	30.03.2022	ABLAP L-2911/2020	INDRAMANI PANDA	C.O.	COURT NO. 1	Order Dtd. 2022-03-29			(Seat No - 27)
205	18495/2022	30.03.2022	ABLAP L-4309/2020	I. PANDA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-29			(Seat No - 27)
206	18496/2022	30.03.2022	ABLAP L-2911/2020	P.K. LENKA	C.O.	COURT NO. 1	Order Dtd. 2022-03-29			(Seat No -

										27)
207	18497/2022	30.03.2022	ABLAP L-4309/2020	P.K. LENKA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-29			(Seat No - 27)
208	18498/2022	30.03.2022	ABLAP L-1633/2020	BALARAM SINGH	C.O.	COURT NO. 25	Order Dtd. 2022-03-29			(Seat No - 27)
209	18499/2022	30.03.2022	ABLAP L-6431/2020	M.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022-03-29			(Seat No - 27)
210	18500/2022	30.03.2022	ABLAP L-6426/2020	D.K. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2022-03-29			(Seat No - 27)
211	18501/2022	30.03.2022	ABLAP L-14873/2019	NARENDRA KUMAR NAYAK	C.O.	COURT NO. 25	Order Dtd. 2022-03-29			(Seat No - 27)
212	18502/2022	30.03.2022	ABLAP L-6428/2020	A.K. JATI	C.O.	COURT NO. 1	Order Dtd. 2022-03-29			(Seat No - 27)
213	18503/2022	30.03.2022	ABLAP L-14565/2019	B. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2021-03-29			(Seat No - 27)
21	18504/2022	30.03.2022	ABLAP L-	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-03-29			(Seat

4			6415/ 2020							t No - 27)
2 1 5	18505 /2022	30.03.2 022	ABLAP L- 8139/ 2019	B. DAS	C.O.	COURT NO. 25	Order Dtd. 2022-03-29			(S ea t No - 27)
2 1 6	18506 /2022	30.03.2 022	ABLAP L- 6400/ 2020	B. DAS	C.O.	COURT NO. 25	Order Dtd. 2022-03-29			(S ea t No - 27)
2 1 7	18507 /2022	30.03.2 022	ABLAP L- 5998/ 2019	NARENDRA KUMAR NAYAK	C.O.	COURT NO. 25	Order Dtd. 2022-03-29			(S ea t No - 27)
2 1 8	18508 /2022	30.03.2 022	ABLAP L- 6387/ 2020	S. BARIK	C.O.	COURT NO. 3	Order Dtd. 2022-03-29			(S ea t No - 27)
2 1 9	18509 /2022	30.03.2 022	ABLAP L- 20004 /2016	A.K. MISHRA	C.O.	COURT NO. 25	Order Dtd. 2022-03-29		CRIMI NAL MISC- 3	(S ea t No - 12)
2 2 0	18510 /2022	30.03.2 022	ABLAP L- 6381/ 2020	DEEPAK KUMAR DAS	C.O.	COURT NO. 3	Order Dtd. 2022-03-29			(S ea t No - 12)
2 2 1	18511 /2022	30.03.2 022	BLAPL - 6835/ 2021	B. B. ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2022-03-29			(S ea t No - 12)

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2 2 2	18512 /2022	30.03.2 022	ABLAP L- 6369/ 2020	BIJAY KUMAR MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2022-03-29			(S ea t No - 12)
2 2 3	18513 /2022	30.03.2 022	ABLAP L- 4971/ 2021	DEBENDRA SWAIN	C.O.	COURT NO. 25	Order Dtd. 2022-03-29			(S ea t No - 12)
2 2 4	18514 /2022	30.03.2 022	ABLAP L- 6366/ 2020	M.K. PANI	C.O.	COURT NO. 3	Order Dtd. 2022-03-29			(S ea t No - 12)
2 2 5	18515 /2022	30.03.2 022	ABLAP L- 6469/ 2020	PRATAP KUMAR BARIK	C.O.	COURT NO. 3	Order Dtd. 2022-03-29			(S ea t No - 12)
2 2 6	18516 /2022	30.03.2 022	ABLAP L- 6365/ 2020	P.K. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2022-03-29			(S ea t No - 12)
2 2 7	18517 /2022	30.03.2 022	ABLAP L- 6460/ 2020	BINDU SAGAR SWAIN	C.O.	COURT NO. 3	Order Dtd. 2022-03-29			(S ea t No - 12)
2 2 8	18518 /2022	30.03.2 022	ABLAP L- 6359/ 2020	B.P. TANGA	C.O.	COURT NO. 3	Order Dtd. 2022-03-29			(S ea t No - 12)
2 2 9	18519 /2022	30.03.2 022	ABLAP L- 6351/ 2020	A.K. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2022-03-29			(S ea t No - 12)

			2020							No - 12)
2 3 0	18520 /2022	30.03.2 022	RPFAM - 9/202 1	B. K. PANDA	C.O.	COURT NO. 17	Order Dtd. 2022-03-28			(S ea t No - 12)
2 3 1	18521 /2022	30.03.2 022	ABLAP L- 6357/ 2020	B.P. TANGA	C.O.	COURT NO. 3	Order Dtd. 2022-03-29			(S ea t No - 12)
2 3 2	18522 /2022	30.03.2 022	RPFAM - 165/2 018	S. K. LENKA	C.O.	COURT NO. 10	Order Dtd. 2022-03-29	FIRST APPEA L		(S ea t No - 5)
2 3 3	18523 /2022	30.03.2 022	ABLAP L- 6355/ 2020	R.R. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2022-03-29			(S ea t No - 5)
2 3 4	18524 /2022	30.03.2 022	ABLAP L- 6224/ 2020	M. N. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-03-29			(S ea t No - 5)
2 3 5	18525 /2022	30.03.2 022	ABLAP L- 6348/ 2020	T.R. DAS	C.O.	COURT NO. 3	Order Dtd. 2022-03-29			(S ea t No - 5)
2 3 6	18526 /2022	30.03.2 022	ABLAP L- 6210/ 2020	S. K. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2022-03-29			(S ea t No - 5)
2 3 7	18527 /2022	30.03.2 022	ABLAP L- 6345/ 2020	P.K. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2022-03-29			(S ea t No -)

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2 3 8	18528 /2022	30.03.2 022	ABLAP L- 6333/ 2020	S.P. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2022-03-29			(S ea t No - 5)
2 3 9	18529 /2022	30.03.2 022	ABLAP L- 6325/ 2020	BALARAM SINGH	C.O.	COURT NO. 3	Order Dtd. 2022-03-29			(S ea t No - 5)
2 4 0	18530 /2022	30.03.2 022	RPFAM - 287/2 019	S.C.SUNDAR AY	C.O.	COURT NO. 23	Order Dtd. 2022-03-28			(S ea t No - 5)
2 4 1	18531 /2022	30.03.2 022	ABLAP L- 6324/ 2020	M.K. PANI	C.O.	COURT NO. 3	Order Dtd. 2022-03-29			(S ea t No - 5)
2 4 2	18532 /2022	30.03.2 022	ABLAP L- 6209/ 2020	SANTOSH KUMAR DWIVEDY	C.O.	COURT NO. 1	Order Dtd. 2022-03-29			(S ea t No - 5)
2 4 3	18533 /2022	30.03.2 022	ABLAP L- 6338/ 2020	BALARAM SINGH	C.O.	COURT NO. 3	Order Dtd. 2022-03-29			(S ea t No - 5)
2 4 4	18534 /2022	30.03.2 022	WP (C) - 7092/ 2022	B.S.PRADHA N	C.O.	COURT NO. 17	Order Dtd. 2022-03-29			(S ea t No - 5)
2 4 5	18535 /2022	30.03.2 022	ABLAP L- 6192/ 2020	B.R. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-03-29			(S ea t No - 5)
2 4 6	18536 /2022	30.03.2 022	ABLAP L- 6332/ 2020	C.R. KAR	C.O.	COURT NO. 3	Order Dtd. 2022-03-29			(S ea t No

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2 4 7	18537 /2022	30.03.2 022	CRLMP - 522/2 022	A.P.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2022-03-28			(S ea t No - 5)
2 4 8	18538 /2022	30.03.2 022	ABLAP L- 6187/ 2020	BHARAT BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-03-29			(S ea t No - 5)
2 4 9	18539 /2022	30.03.2 022	ABLAP L- 6264/ 2020	JAYADEBA BEHERA	C.O.	COURT NO. 3	Order Dtd. 2022-03-29			(S ea t No - 5)
2 5 0	18540 /2022	30.03.2 022	CRLMP - 480/2 022	P.K.BARIK	C.O.	COURT NO. 17	Order Dtd. 2022-03-28			(S ea t No - 5)
2 5 1	18541 /2022	30.03.2 022	ABLAP L- 6233/ 2020	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-03-29			(S ea t No - 5)
2 5 2	18542 /2022	30.03.2 022	CRLMP - 476/2 022	A.P.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2022-03-29			(S ea t No - 5)
2 5 3	18543 /2022	30.03.2 022	ABLAP L- 6230/ 2020	SAMBEET PATTANAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-03-29			(S ea t No - 5)
2 5 4	18544 /2022	30.03.2 022	CRLMP - 449/2 022	S.C.DAS	C.O.	COURT NO. 17	Order Dtd. 2022-03-29			(S ea t No - 5)
2 5 5	18545 /2022	30.03.2 022	ABLAP L- 6228/ 2020	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-03-29			(S ea t

			2020							No - 5)
256	18546/2022	30.03.2022	WP (C) - 7097/2022	A.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-03-29			(Seat No - 5)
257	18547/2022	30.03.2022	WP (C) - 7096/2022	A.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-03-29			(Seat No - 5)
258	18548/2022	30.03.2022	WP (C) - 21697/2021	M.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-03-29			(Seat No - 5)
259	18549/2022	30.03.2022	ABLAP L- 6181/2020	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-03-29			(Seat No - 5)
260	18550/2022	30.03.2022	WP (C) - 23389/2019	B.K.SINGH	C.O.	DR (J)	Order Dtd. 2022-03-29			(Seat No - 5)
261	18551/2022	30.03.2022	WP (C) - 5259/2020	G.C.SWAIN	C.O.	COURT NO. 19	Order Dtd. 2022-03-28		WRIT BRANCH (DIVISION BENCH)	(Seat No - 116)
262	18552/2022	30.03.2022	SA- 402/1999	A. K. ROUL	C.O.	COURT NO. 25	Order Dtd. 2022-03-29			(Seat No - 116)
263	18553/2022	30.03.2022	WP (C) - 7150/2022	A.K.BISWAL	C.O.	COURT NO. 1	Order Dtd. 2022-03-29		WRIT BRANCH (DIVISION BENCH)	(Seat No - 10)

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264	18554/2022	30.03.2022	WP (C) - 31017/2011	B.R. SENAPATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-28		(Seat No - 103)
265	18555/2022	30.03.2022	RSA-447/2012	P. R. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-03-29	SECOND APPEAL	(Seat No - 2)
266	18556/2022	30.03.2022	WP (C) - 5848/2022	B. K. SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-03-29		(Seat No - 2)
267	18557/2022	30.03.2022	WP (C) - 31017/2011	A.K. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-28		(Seat No - 2)
268	18558/2022	30.03.2022	WP (C) - 5846/2022	B. K. SINGH	C.O.	COURT NO. 24	Order Dtd. 2022-03-29		(Seat No - 2)
269	18559/2022	30.03.2022	WP (C) - 4660/2022	PRASANJIT BEHERA	C.O.	COURT NO. 24	Order Dtd. 2022-03-29		(Seat No - 2)
270	18560/2022	30.03.2022	CRLMC - 2590/2021	A. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2022-03-29		(Seat No - 2)
271	18561/2022	30.03.2022	WP (C) - 3998/2022	M. R. SAHOO	C.O.	COURT NO. 24	Order Dtd. 2022-03-28		(Seat No - 2)
272	18562/2022	30.03.2022	CRLMC - 2875/	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 6	Order Dtd. 2022-03-29		(Seat

			2021							No - 2)
273	18563 /2022	30.03.2022	WP (C) - 79/2019	T. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-03-28			(Seat No - 2)
274	18564 /2022	30.03.2022	WP (C) - 79/2019	D. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-03-28			(Seat No - 2)
275	18565 /2022	30.03.2022	CRLMC - 321/2022	P.K. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-29			(Seat No - 2)
276	18566 /2022	30.03.2022	WP (C) - 6821/2022	B. K. SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-25			(Seat No - 2)
277	18567 /2022	30.03.2022	CRLMC - 218/2022	S.P. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-29			(Seat No - 2)
278	18568 /2022	30.03.2022	WP (C) - 6825/2022	B. K. SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-25			(Seat No - 2)
279	18569 /2022	30.03.2022	CRLMC - 2760/2021	P.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-03-28			(Seat No - 2)
280	18570 /2022	30.03.2022	WP (C) - 6823/2022	B. K. SINGH	C.O.	COURT NO. 24	Order Dtd. 2022-03-25			(Seat No - 2)
288	18571 /2022	30.03.2022	CMAPL -	GANESWAR JAYASINGH	C.O.	COURT NO.	Order Dtd. 2022-03-28			(Seat No - 2)

1			171/2021			24				t No - 2)
282	18572/2022	30.03.2022	CRLMC - 2037/2021	S.BISWAL	C.O.	COURT NO. 11	Order Dtd. 2022-03-28			(S ea t No - 2)
283	18573/2022	30.03.2022	WP (C) - 6827/2022	BRAJA KISHORE SINGH	C.O.	COURT NO. 11	Order Dtd. 2022-03-25			(S ea t No - 2)
284	18574/2022	30.03.2022	CRLMC - 170/2020	H.S. PAIKRAY	C.O.	COURT NO. 1	Order Dtd. 2022-03-28	CRIMI NAL MISC- 1		(S ea t No - 1)
285	18575/2022	30.03.2022	WP (C) - 18594/2014	P. K. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022-03-28			(S ea t No - 1)
286	18576/2022	30.03.2022	WP (C) - 6084/2022	A. K. BEHERA	C.O.	COURT NO. 24	Order Dtd. 2022-03-28			(S ea t No - 1)
287	18577/2022	30.03.2022	BLAPL - 2384/2021	NIHAR RANJAN SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-03-28			(S ea t No - 1)
288	18578/2022	30.03.2022	WP (C) - 4848/2022	S. DASH	C.O.	COURT NO. 24	Order Dtd. 2022-03-29			(S ea t No - 1)
289	18579/2022	30.03.2022	BLAPL - 7536/2020	RAHUL SETHI	C.O.	COURT NO. 11	Order Dtd. 2022-03-28	CRIMI NAL MISC- 1		(S ea t No - 6)
2	18580	30.03.2022	BLAPL	P. DASH	C.O.	COURT	Order Dtd.			(S

90	/2022	022	- 1931/ 2021			NO. 9 OLD	2022-03-28			ea t No - 6)
291	18581 /2022	30.03.2 022	BLAPL - 5772/ 2020	M.R. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2022-03-28			(S ea t No - 6)
292	18582 /2022	30.03.2 022	BLAPL - 5772/ 2020	M.R. SAHOO	C.O.	COURT NO. 2	Order Dtd. 5000-01-01			(S ea t No - 6)
293	18583 /2022	30.03.2 022	WP(C) - 7965/ 2022	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-29			(S ea t No - 6)
294	18584 /2022	30.03.2 022	BLAPL - 2269/ 2021	R.K. DEHURY	C.O.	COURT NO. 11	Order Dtd. 2022-03-29			(S ea t No - 6)
295	18585 /2022	30.03.2 022	ABLAP L- 2187/ 2022	B. R. SENAPATI	GENE RAL		Order Dtd. 2022-03-16			(S ea t No - 6)
296	18586 /2022	30.03.2 022	BLAPL - 2343/ 2021	B.R. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-03-29			(S ea t No - 6)
297	18587 /2022	30.03.2 022	BLAPL - 605/2 021	ANIL SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-29			(S ea t No - 6)
298	18588 /2022	30.03.2 022	BLAPL - 1331/ 2021	RAHUL SETHI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-29			(S ea t No - 6)

299	18589/2022	30.03.2022	WP (C) - 5902/2022	P.K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-29			(Seat No - 6)
300	18590/2022	30.03.2022	WPC (O AC) - 1473/2014	M.N. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-29	OA Branch		(Seat No - 1)
301	18591/2022	30.03.2022	WPC (O A) - 1437/2014	M/S ANIL KUMAR DAS	C.O.	COURT NO. 14	Order Dtd. 2022-03-29	OA Branch		(Seat No - 1)
302	18592/2022	30.03.2022	BLAPL - 4583/2021	A. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-03-25			(Seat No - 1)
303	18593/2022	30.03.2022	WP (C) - 26791/2017	S.K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-03-28			(Seat No - 1)
304	18594/2022	30.03.2022	RSA-144/2017	M N MOHANTY	GENERAL		Order Dtd. 2022-01-10			(Seat No - 1)
305	18595/2022	30.03.2022	ABLAP L-19867/2016	J. R. NAYAK	GENERAL		Order Dtd. 2017-03-03	CRIMINAL MISC-3		(Seat No - 3)
306	18596/2022	30.03.2022	CMP-861/2016	P K MAHANTY	GENERAL		Order Dtd. 2022-03-10 Petition, Annexure, Entire Order,			(Seat No - 3)
307	18597/2022	30.03.2022	WPC (O AC) - 3322/2001	B N SAHOO	GENERAL		Order Dtd. 2022-02-14			(Seat No -)

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308	18598/2022	30.03.2022	CMP-861/2016	P K MOHANTY	GENERAL		Order Dtd. 2022-03-10			(Seat No - 3)
309	18599/2022	30.03.2022	WP (C) - 10126/2010	G ROUT	GENERAL		Order Dtd. 2017-08-28		WRIT BRANCH-7	(Seat No - 48)
310	18600/2022	30.03.2022	WP (C) - 40520/2021	P K MOHANTY	GENERAL		Order Dtd. 2022-02-03 Petition, Annexure,			(Seat No - 48)
311	18601/2022	30.03.2022	WPC (O AC) - 40/2010	P.C.ACHARYA	GENERAL		Order Dtd. 2022-02-28			(Seat No - 48)
312	18602/2022	30.03.2022	WPC (O AC) - 53/2009	R K NAYAK	GENERAL		Order Dtd. 2022-01-18			(Seat No - 48)
313	18603/2022	30.03.2022	RSA-244/2018	D.K. PANDA	GENERAL		Order Dtd. 2021-11-25			(Seat No - 48)
314	18604/2022	30.03.2022	WP (C) - 34695/2021	S.R. TRIPATHY	GENERAL		Order Dtd. 2022-03-28			(Seat No - 48)
315	18605/2022	30.03.2022	WP (C) - 5571/2016	T.BAG	GENERAL		Order Dtd. 2022-03-03		WRIT BRANCH (DIVI	(Seat No

									SION BENCH)	- 10 2)
3 1 6	18606 /2022	30.03.2 022	CMP- 168/2 022	C R NAYAK	GENE RAL		Order Dtd. 2022-03- 09Petition,Anne xure,			(S ea t No - 10 2)
3 1 7	18607 /2022	30.03.2 022	BLAPL - 2161/ 2022	SURENDRA DAS	C.O.	COURT NO. 11	Order Dtd. 2022-03-29			(S ea t No - 10 2)
3 1 8	18608 /2022	30.03.2 022	OJC- 4526/ 1997	P.K.MISHRA	GENE RAL		PetitionAnnexur e,	ENCLO SURES		(S ea t No - 10 2)
3 1 9	18609 /2022	30.03.2 022	ABLAP L- 8139/ 2019	B DAS	GENE RAL		Order Dtd. 2021-07-26			(S ea t No - 10 2)
3 2 0	18610 /2022	30.03.2 022	BLAPL - 2169/ 2022	D. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2022-03-29			(S ea t No - 10 2)
3 2 1	18611 /2022	30.03.2 022	BLAPL - 1892/ 2022	S.C. DAS	C.O.	COURT NO. 11	Order Dtd. 2022-03-25			(S ea t No - 10 2)
3 2 2	18612 /2022	30.03.2 022	WP (C) - 8148/ 2003	T DAS	GENE RAL		Order Dtd. 2005-03- 07Petition,Anne xure,	WRIT BRANC H-4		(S ea t No - 37)
3	18613	30.03.2	WP (C)	A.K.	GENE		Order Dtd.	WRIT	(S	

2 3	/2022	022	- 2235/ 2003	MOHANTY	RAL		2019-12-03		BRANC H-1	ea t No - 1)
3 2 4	18614 /2022	30.03.2 022	WP (C) - 4146/ 2022	D K JENA	GENE RAL		Order Dtd. 2022-02-24			(S ea t No - 1)
3 2 5	18615 /2022	30.03.2 022	WP (C) - 2235/ 2003	S.K.ROUT	GENE RAL		PetitionAnnexur e,		WRIT BRANC H-1	(S ea t No - 1)
3 2 6	18616 /2022	30.03.2 022	BLAPL - 11296 /2021	SARAT KUMAR JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-29			(S ea t No - 1)
3 2 7	18617 /2022	30.03.2 022	BLAPL - 2194/ 2022	R.K. ROUT	C.O.	COURT NO. 11	Order Dtd. 2022-03-29			(S ea t No - 1)
3 2 8	18618 /2022	30.03.2 022	WP (C) - 18811 /2019	BARIK	GENE RAL		Order Dtd. 2020-01-24		WRIT BRANC H-7	(S ea t No - 5)
3 2 9	18619 /2022	30.03.2 022	BLAPL - 2209/ 2022	R.K. ROUT	C.O.	COURT NO. 11	Order Dtd. 2022-03-29			(S ea t No - 5)
3 3 0	18620 /2022	30.03.2 022	RPFAM - 276/2 018	H K DASH	GENE RAL		Entire Order		FIRST APPEA L	(S ea t No - 5)
3 3 1	18621 /2022	30.03.2 022	BLAPL - 2164/ 2022	T.R. DAS	C.O.	COURT NO. 11	Order Dtd. 2022-03-29			(S ea t No - 5)

332	18622/2022	30.03.2022	WP (C) - 32867/2021	B.K.PATI	GENERAL		Order Dtd. 2022-02-10			(Seat No - 5)
333	18623/2022	30.03.2022	BLAPL - 2219/2022	H.K. PATRA	C.O.	COURT NO. 11	Order Dtd. 2022-03-29			(Seat No - 5)
334	18624/2022	30.03.2022	BLAPL - 2212/2022	S.K. SINGH	C.O.	COURT NO. 11	Order Dtd. 2022-03-29			(Seat No - 5)
335	18625/2022	30.03.2022	BLAPL - 5088/2008	P.K.MOHANTY	GENERAL		Order Dtd. 2008-05-01 Petition, Annexure,		CRIMINAL MISC-1	(Seat No - 7)
336	18626/2022	30.03.2022	OJC-5828/1998	R K NAYAK	GENERAL		Order Dtd. 2016-11-16			(Seat No - 7)
337	18627/2022	30.03.2022	BLAPL - 2226/2022	PRAMOD KUMAR JENA	C.O.	COURT NO. 11	Order Dtd. 2022-03-29			(Seat No - 7)
338	18628/2022	30.03.2022	CRLMC - 1083/2008	P.K.MOHANTY	GENERAL		Order Dtd. 2008-05-15 Petition, Annexure,		CRIMINAL MISC-1	(Seat No - 7)
339	18629/2022	30.03.2022	BLAPL - 2235/2022	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-03-29			(Seat No - 7)
340	18630/2022	30.03.2022	WP (C) - 7835/2022	A K SAHOO	C.O.	COURT NO. 22			WRIT BRANCH-2	(Seat No -)

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3 4 1	18631 /2022	30.03.2 022	CRLRE V- 56/20 22	N SAHOO	GENE RAL		PetitionAnnexur e,			(S ea t No - 9)
3 4 2	18632 /2022	30.03.2 022	BLAPL - 2223/ 2022	M.K. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2022-03-29			(S ea t No - 9)
3 4 3	18633 /2022	30.03.2 022	WPC(O AC)- 982/2 012	N DAS	GENE RAL		Order Dtd. 2022-02-18			(S ea t No - 9)
3 4 4	18634 /2022	30.03.2 022	BLAPL - 2176/ 2022	A.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-03-29			(S ea t No - 9)
3 4 5	18635 /2022	30.03.2 022	BLAPL - 1523/ 2022	H.K. BHOL	C.O.	COURT NO. 11	Order Dtd. 2022-03-29			(S ea t No - 9)
3 4 6	18636 /2022	30.03.2 022	BLAPL - 2245/ 2022	A.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-03-29			(S ea t No - 9)
3 4 7	18637 /2022	30.03.2 022	WP (C) - 20177 /2021	K NAYAK	GENE RAL		Order Dtd. 2021-07- 21Petition,Anne xure,			(S ea t No - 9)
3 4 8	18638 /2022	30.03.2 022	WP (C) - 11764 /2014	R. C. MALLICK	C.O.	COURT NO. 26				(S ea t No - 9)
3 4 9	18639 /2022	30.03.2 022	OJC- 7242/ 1999	L K NAYAK	GENE RAL		Order Dtd. 1999-06-24		WRIT BRANC H-8	(S ea t No

										- 43)
3 5 0	18640 /2022	30.03.2 022	BLAPL - 2166/ 2022	S. BARIK	C.O.	COURT NO. 11	Order Dtd. 2022-03-29			(S ea t No - 43)
3 5 1	18641 /2022	30.03.2 022	BLAPL - 2036/ 2022	B.N. MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2022-03-28			(S ea t No - 43)
3 5 2	18642 /2022	30.03.2 022	OJC- 2935/ 1993	L.K.NAYAK	GENE RAL		Order Dtd. 1998-07-20		WRIT BRANC H-1	(S ea t No - 4)
3 5 3	18643 /2022	30.03.2 022	BLAPL - 2130/ 2022	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-03-28			(S ea t No - 4)
3 5 4	18644 /2022	30.03.2 022	BLAPL - 2193/ 2022	S.K. LENKA	C.O.	COURT NO. 11	Order Dtd. 2022-03-29			(S ea t No - 4)
3 5 5	18645 /2022	30.03.2 022	BLAPL - 2019/ 2022	B. SINGH	C.O.	COURT NO. 11	Order Dtd. 2022-03-28			(S ea t No - 4)
3 5 6	18646 /2022	30.03.2 022	BLAPL - 2035/ 2022	T.R. DAS	C.O.	COURT NO. 11	Order Dtd. 2022-03-28			(S ea t No - 4)
3 5 7	18647 /2022	30.03.2 022	BLAPL - 1091/ 2022	S. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-03-29			(S ea t No - 4)

358	18648/2022	30.03.2022	BLAPL - 2038/2022	S.K. BHANJADEO	C.O.	COURT NO. 11	Order Dtd. 2022-03-28			(Seat No - 4)
359	18649/2022	30.03.2022	BLAPL - 2029/2022	B.N. SAHU	C.O.	COURT NO. 11	Order Dtd. 2022-03-28			(Seat No - 4)
360	18650/2022	30.03.2022	BLAPL - 2178/2022	G. JAYASINGH	C.O.	COURT NO. 11	Order Dtd. 2022-03-29			(Seat No - 4)
361	18651/2022	30.03.2022	BLAPL - 2139/2022	D. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2022-03-28			(Seat No - 4)
362	18652/2022	30.03.2022	BLAPL - 372/2022	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-29			(Seat No - 4)
363	18653/2022	30.03.2022	BLAPL - 2023/2022	M.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-03-28			(Seat No - 4)
364	18654/2022	30.03.2022	BLAPL - 2042/2022	T.R.DAS	C.O.	COURT NO. 11	Order Dtd. 2022-03-28			(Seat No - 4)
365	18655/2022	30.03.2022	BLAPL - 2063/2022	PRATAP SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-28			(Seat No - 4)
366	18656/2022	30.03.2022	BLAPL - 2141/2022	JAGANNATH KAMILA	C.O.	COURT NO. 11	Order Dtd. 2022-03-28			(Seat No -)

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3 6 7	18657 /2022	30.03.2 022	BLAPL - 2028/ 2022	B. N. SAHU	C.O.	COURT NO. 11	Order Dtd. 2022-03-28			(S ea t No - 4)
3 6 8	18658 /2022	30.03.2 022	BLAPL - 1625/ 2022	B.S. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2022-03-29			(S ea t No - 4)
3 6 9	18659 /2022	30.03.2 022	BLAPL - 2082/ 2022	S.P.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-28			(S ea t No - 4)
3 7 0	18660 /2022	30.03.2 022	BLAPL - 1968/ 2022	R.R. DAS	C.O.	COURT NO. 11	Order Dtd. 2022-03-28			(S ea t No - 4)
3 7 1	18661 /2022	30.03.2 022	BLAPL - 2083/ 2022	P.K.MOHANT Y	C.O.	COURT NO. 11	Order Dtd. 2022-03-28			(S ea t No - 4)
3 7 2	18662 /2022	30.03.2 022	BLAPL - 577/2 022	S.K. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2022-03-29			(S ea t No - 4)
3 7 3	18663 /2022	30.03.2 022	BLAPL - 1476/ 2022	B. SINGH	C.O.	COURT NO. 11	Order Dtd. 2022-03-25			(S ea t No - 4)
3 7 4	18664 /2022	30.03.2 022	BLAPL - 1990/ 2022	R.SETHI	C.O.	COURT NO. 11	Order Dtd. 2022-03-28			(S ea t No - 4)
3 7 5	18665 /2022	30.03.2 022	BLAPL - 2199/ 2022	T.R. DAS	C.O.	COURT NO. 11	Order Dtd. 2022-03-29			(S ea t No

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3 7 6	18666 /2022	30.03.2 022	CRLRE V- 472/2 004	MR. JAYAKRI SHNA MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2022-03-25			(S ea t No - 4)
3 7 7	18667 /2022	30.03.2 022	BLAPL - 2065/ 2022	SAMBEET PATTANAYAK	C.O.	COURT NO. 11	Order Dtd. 2022-03-28			(S ea t No - 4)
3 7 8	18668 /2022	30.03.2 022	WP (C) - 20394 /2014	K. C. SWAIN	C.O.	COURT NO. 16	Order Dtd. 2022-03-29			(S ea t No - 4)
3 7 9	18669 /2022	30.03.2 022	BLAPL - 2200/ 2022	T.R. DAS	C.O.	COURT NO. 11	Order Dtd. 2022-03-29			(S ea t No - 4)
3 8 0	18670 /2022	30.03.2 022	WPC (O A) - 1081/ 2011	L.D. PANDA	C.O.	COURT NO. 11	Order Dtd. 2022-03-23			(S ea t No - 4)
3 8 1	18671 /2022	30.03.2 022	BLAPL - 2203/ 2022	S.P. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-29			(S ea t No - 4)
3 8 2	18672 /2022	30.03.2 022	WP (C) - 156/2 020	SUMANTA DAS	C.O.	COURT NO. 9	Order Dtd. 2022-03-29			(S ea t No - 4)
3 8 3	18673 /2022	30.03.2 022	BLAPL - 2056/ 2022	J.R. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2022-03-28			(S ea t No - 4)
3 8 4	18674 /2022	30.03.2 022	WPC (O AC) - 555/2	T.SWAIN	C.O.	COURT NO. 11	Order Dtd. 2013-03-14			(S ea t

			013							No - 4)
385	18675 /2022	30.03.2022	WP (C) - 13810 /2020	JIBAN JYOTI PRADHAN	C.O.	COURT NO. 3	Order Dtd. 2022-03-29			(Seat No - 4)
386	18676 /2022	30.03.2022	BLAPL - 2148/2022	B.R. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-03-29			(Seat No - 4)
387	18677 /2022	30.03.2022	WP (C) - 13810 /2020	A. K. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2022-03-29			(Seat No - 4)
388	18678 /2022	30.03.2022	BLAPL - 167/2022	GANESH SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-03-29			(Seat No - 4)
389	18679 /2022	30.03.2022	WP (C) - 6382/2022	H.K.MOHANT A	C.O.	COURT NO. 22	Order Dtd. 2022-03-29			(Seat No - 4)
390	18680 /2022	30.03.2022	WP (C) - 16122 /2018	SATYAJIT BISWAL	C.O.	DR (J)	Order Dtd. 2022-03-29			(Seat No - 4)
391	18681 /2022	30.03.2022	WP (C) - 7970/2022	R.R.DAS	C.O.	COURT NO. 22	Order Dtd. 2022-03-29		WRIT BRANCH-3	(Seat No - 33)
392	18682 /2022	30.03.2022	WP (C) - 12089 /2015	S.J.MOHANT Y	C.O.	COURT NO. 22	Order Dtd. 2022-03-29			(Seat No - 33)

3 9 3	18683 /2022	30.03.2 022	CRLRE V- 37/20 21	P.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-03-29		CRIMI NAL REVIS ION	(S ea t No - 1)
3 9 4	18684 /2022	30.03.2 022	WP (C) - 1114/ 2017	K. P. BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-29		WRIT BRANC H-5	(S ea t No - 21)
3 9 5	18685 /2022	30.03.2 022	WPC (O AC) - 831/2 017	M.R. ROUTRAY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-29			(S ea t No - 21)
3 9 6	18686 /2022	30.03.2 022	WPC (O AC) - 832/2 017	M.R. ROUTRAY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-29			(S ea t No - 21)
3 9 7	18687 /2022	30.03.2 022	WPC (O AC) - 833/2 017	M.R. ROUTRAY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-29			(S ea t No - 21)
3 9 8	18688 /2022	30.03.2 022	WP (C) - 6966/ 2022	B.D.BISWAL	C.O.	COURT NO. 22	Order Dtd. 2022-03-29			(S ea t No - 21)
3 9 9	18689 /2022	30.03.2 022	WPC (O AC) - 3062/ 2017	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-29			(S ea t No - 21)
4 0 0	18690 /2022	30.03.2 022	WP (C) - 8022/ 2022	K.C.PANDA	C.O.	COURT NO. 22	Order Dtd. 2022-03-29		WRIT BRANC H-6	(S ea t No - -

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401	18691/2022	30.03.2022	WPC (OAC) - 3063/2017	M.R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2022-03-29			(Seat No - 25)
402	18692/2022	30.03.2022	WP (C) - 2385/2002	D.SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-28			(Seat No - 25)
403	18693/2022	30.03.2022	WPC (OAC) - 3064/2017	M.R. ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-29			(Seat No - 25)
404	18694/2022	30.03.2022	CMP-243/2022	A.C.JENA	C.O.	COURT NO. 22	Order Dtd. 2022-03-29			(Seat No - 25)
405	18695/2022	30.03.2022	WPC (OAC) - 3065/2017	M.R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2022-03-29			(Seat No - 25)
406	18696/2022	30.03.2022	WPC (OAC) - 3066/2017	M.R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2022-03-29			(Seat No - 25)
407	18697/2022	30.03.2022	WP (C) - 14492/2021	MADAN DAS	C.O.	COURT NO. 1	Order Dtd. 2022-03-29	WRIT BRANC H-8		(Seat No - 43)
408	18698/2022	30.03.2022	WPC (OAC) -	M.R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2022-03-29			(Seat

8			3067/ 2017							t No - 43)
4 0 9	18699 /2022	30.03.2 022	WP (C) - 14492 /2021	MADAN DAS	C.O.	COURT NO. 1	Order Dtd. 2022-03-29		WRIT BRANC H-8	(S ea t No - 43)
4 1 0	18700 /2022	30.03.2 022	WP (C) - 14913 /2014	R. C. MUDULI	C.O.	COURT NO. 9	Order Dtd. 2022-03-29			(S ea t No - 43)
4 1 1	18701 /2022	30.03.2 022	WPC (O AC) - 3070/ 2017	M.R. ROUTRAY	C.O.	COURT NO. 9	Order Dtd. 2022-03-29			(S ea t No - 43)
4 1 2	18702 /2022	30.03.2 022	WPC (O AC) - 3071/ 2017	M.R. ROUTRAY	C.O.	COURT NO. 9	Order Dtd. 2022-03-29			(S ea t No - 43)
4 1 3	18703 /2022	30.03.2 022	CRLA- 241/2 020	JYOTI RANJAN SAHOO	C.O.	COURT NO. 6	Order Dtd. 2022-03-28		CRIMI NAL APPEA L	(S ea t No - 4)
4 1 4	18704 /2022	30.03.2 022	WPC (O AC) - 3102/ 2017	M.R. ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2022-03-29			(S ea t No - 4)
4 1 5	18705 /2022	30.03.2 022	CRLA- 61/20 17	P. K. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-28		CRIMI NAL APPEA L	(S ea t No - 2)
4 1	18706 /2022	30.03.2 022	CONTR -	M/S. RAKESH	C.O.	COURT NO.	Order Dtd. 2022-03-29			(S ea

6			81/20 21	KUMAR ROUTRAY		17				t No - 2)
4 1 7	18707 /2022	30.03.2 022	CRLA- 647/2 021	K. SINGH	C.O.	COURT NO. 11	Order Dtd. 2022-03-29		CRIMI NAL APPEA L	(S ea t No - 1)
4 1 8	18708 /2022	30.03.2 022	CONTR - 82/20 21	M/S. RAKESH KUMAR ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2022-03-29			(S ea t No - 1)
4 1 9	18709 /2022	30.03.2 022	CRLA- 454/2 021	R.K.BARIK	C.O.	COURT NO. 11	Order Dtd. 2022-03-29			(S ea t No - 1)
4 2 0	18710 /2022	30.03.2 022	WP(C) - 6933/ 2022	H. K. MOHANTA	C.O.	COURT NO. 17	Order Dtd. 2022-03-29			(S ea t No - 1)
4 2 1	18711 /2022	30.03.2 022	CRLA- 39/20 22	T.R. DAS	C.O.	COURT NO. 6	Order Dtd. 2022-03-29		CRIMI NAL APPEA L	(S ea t No - 3)
4 2 2	18712 /2022	30.03.2 022	CRLA- 90/20 22	J.P. KAR	C.O.	COURT NO. 6	Order Dtd. 2022-03-29			(S ea t No - 3)
4 2 3	18713 /2022	30.03.2 022	CRLA- 344/2 021	S.P. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2022-03-29			(S ea t No - 3)
4 2 4	18714 /2022	30.03.2 022	CRLA- 110/2 020	B.R. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2022-03-28		CRIMI NAL APPEA L	(S ea t No - 4)
4	18715	30.03.2	CRLA-	SANTANU	C.O.	COURT	Order Dtd.			(S

25	/2022	022	501/2021	KUMAR SARANGI		NO. 11	2022-03-29			eat No - 4)
426	18716/2022	30.03.2022	CRLA-292/2016	P.N.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-03-28		CRIMINAL APPEAL	(Seat No - 4)
427	18717/2022	30.03.2022	CRLA-159/2022	S. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-29			(Seat No - 4)
428	18718/2022	30.03.2022	CRLA-507/2020	B. P. RATH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-28		CRIMINAL APPEAL	(Seat No - 4)
429	18719/2022	30.03.2022	WP(C) - 33722/2021	M.R. MALLA	C.O.	COURT NO. 24	Order Dtd. 2022-03-29			(Seat No - 4)
430	18720/2022	30.03.2022	WP(C) - 33722/2021	K.K.RATH	C.O.	COURT NO. 24	Order Dtd. 2022-03-29			(Seat No - 4)
431	18721/2022	30.03.2022	CRLA-372/2016	A. KALASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-28		CRIMINAL APPEAL	(Seat No - 4)
432	18722/2022	30.03.2022	CRLA-461/2020	PITABAS NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-29		CRIMINAL APPEAL	(Seat No - 4)
433	18723/2022	30.03.2022	CRLA-669/2016	DEBENDRA SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-03-29		CRIMINAL APPEAL	(Seat No - 4)

4 3 4	18724 /2022	30.03.2 022	MATA- 50/20 22	MANOJ KUMAR PANI	C.O.	COURT NO. 1	Order Dtd. 2022-03-29			(S ea t No - 4)
4 3 5	18725 /2022	30.03.2 022	CRLA- 591/2 017	MADAN DAS	C.O.	COURT NO. 2	Order Dtd. 2022-03-28		CRIMI NAL APPEA L	(S ea t No - 2)
4 3 6	18726 /2022	30.03.2 022	MATA- 18/20 19	P. K. MALLICK	C.O.	DR (J)	Order Dtd. 2022-03-29		FIRST APPEA L	(S ea t No - 4)
4 3 7	18727 /2022	30.03.2 022	CONTC (CP)- 402/2 017	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-03-29			(S ea t No - 4)
4 3 8	18728 /2022	30.03.2 022	MATA- 18/20 18	P. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-24		FIRST APPEA L	(S ea t No - 3)
4 3 9	18729 /2022	30.03.2 022	CONTC (CP)- 102/2 017	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-03-29			(S ea t No - 3)
4 4 0	18730 /2022	30.03.2 022	CONTC (CP)- 397/2 018	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-03-29			(S ea t No - 3)
4 4 1	18731 /2022	30.03.2 022	BLAPL - 2541/ 2022	B.P. TANGA	C.O.	COURT NO. 1	Order Dtd. 2022-03-29			(S ea t No - 3)
4 4 2	18732 /2022	30.03.2 022	CONTC (CP)- 509/2 017	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-03-29			(S ea t No - -

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4 4 3	18733 /2022	30.03.2 022	BLAPL - 8447/ 2021	B.N. SAHU	C.O.	COURT NO. 6	Order Dtd. 2022-03-29		CRMIN AL MISC- 2	(S ea t No - 17)
4 4 4	18734 /2022	30.03.2 022	CONTC (CP) - 403/2 017	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-03-29			(S ea t No - 17)
4 4 5	18735 /2022	30.03.2 022	BLAPL - 604/2 022	GANESH SAHOO	C.O.	COURT NO. 6	Order Dtd. 2022-03-29			(S ea t No - 17)
4 4 6	18736 /2022	30.03.2 022	WP (C) - 5238/ 2022	B.DASH	C.O.	COURT NO. 6	Order Dtd. 2022-03-29			(S ea t No - 17)
4 4 7	18737 /2022	30.03.2 022	WP (C) - 35275 /2021	SUMANTA DAS	C.O.	COURT NO. 9	Order Dtd. 2022-03-28		WRIT BRANC H-5	(S ea t No - 23)
4 4 8	18738 /2022	30.03.2 022	ABLAP L- 10030 /2015	M.N. MOHANTY	GENE RAL		Order Dtd. 2017-12-01		CRIMI NAL MISC- 3	(S ea t No - 9)
4 4 9	18739 /2022	30.03.2 022	MACA- 266/2 020	K C NAYAK	GENE RAL		Order Dtd. 2021-04-27			(S ea t No - 9)
4 5 0	18740 /2022	30.03.2 022	CRLMC - 138/2 021	S.C. MISHRA	GENE RAL		Order Dtd. 2021-12-13			(S ea t No - -)

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4 5 1	18741 /2022	30.03.2 022	WPC (O A) - 1185/ 2019	PRAVAT BEHERA	GENE RAL		Order Dtd. 2022-03- 11Petition,Misc .case,		(S ea t No - 9)
4 5 2	18742 /2022	30.03.2 022	WPCRL - 158/2 010	LALITA SETHY	GENE RAL		Order Dtd. 2010-03-10	WRIT BRANC H-5	(S ea t No - 20)
4 5 3	18743 /2022	30.03.2 022	CRLMC - 2336/ 2016	M/S.S.K.BH ANJADEO	GENE RAL		Order Dtd. 2017-03-27	CRIMI NAL MISC- 1	(S ea t No - 5)
4 5 4	18744 /2022	30.03.2 022	WP (C) - 30110 /2021	P K DASH	GENE RAL		Order Dtd. 2021-10-08		(S ea t No - 5)
4 5 5	18745 /2022	30.03.2 022	BLAPL - 8389/ 2021	B MOHARANA	GENE RAL		Order Dtd. 2022-03-10		(S ea t No - 5)
4 5 6	18746 /2022	30.03.2 022	CMP- 459/2 017	G.N. JENA	GENE RAL		Order Dtd. 2017-07-25	WRIT BRANC H-3	(S ea t No - 13)
4 5 7	18747 /2022	30.03.2 022	WP (C) - 24420 /2019	P.CH. MOHANTY	GENE RAL		Petition		(S ea t No - 13)
4 5 8	18748 /2022	30.03.2 022	WP (C) - 26860 /2013	M. PANDA	GENE RAL		Order Dtd. 2014-11-27	WRIT BRANC H-5	(S ea t No - 32)

4 5 9	18749 /2022	30.03.2 022	ABLAP L- 2084/ 2022	P.K. BEHERA	GENE RAL		Order Dtd. 2022-03-15			(S ea t No - 32)
4 6 0	18750 /2022	30.03.2 022	ABLAP L- 2069/ 2022	P.K. BEHERA	GENE RAL		Order Dtd. 2022-03-15			(S ea t No - 32)
4 6 1	18751 /2022	30.03.2 022	ABLAP L- 2111/ 2022	P.K. BEHERA	GENE RAL		Order Dtd. 2022-03-15			(S ea t No - 32)
4 6 2	18752 /2022	30.03.2 022	WP (C) - 13568 /2009	M/S.AKSHAY A KU.MISHRA	GENE RAL		Judgement Dtd. 2022-03-15Final Order,			(S ea t No - 32)
4 6 3	18753 /2022	30.03.2 022	WA- 505/2 016	P K SINGH	GENE RAL		Vakalatnama		M.J.C .	(S ea t No - 1)
4 6 4	18754 /2022	30.03.2 022	WP (C) - 6068/ 2016	P K SINGH	GENE RAL		Vakalatnama		WRIT BRANC H-7	(S ea t No - 10)
4 6 5	18755 /2022	30.03.2 022	CMP- 786/2 021	M.BARAL	C.O.	COURT NO. 22	Order Dtd. 2022-03-28			(S ea t No - 10)
4 6 6	18756 /2022	30.03.2 022	CMP- 786/2 021	P.K.JENA	C.O.	COURT NO. 22	Order Dtd. 2022-03-28			(S ea t No - 10)

										10)
4 6 7	18757 /2022	30.03.2 022	CMP- 786/2 021	D.K.MOHANT Y	C.O.	COURT NO. 22	Order Dtd. 2022-03-28			(S ea t No - 10)
4 6 8	18758 /2022	30.03.2 022	ABLAP L- 2315/ 2022	M.N. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(S ea t No - 10)
4 6 9	18759 /2022	30.03.2 022	ABLAP L- 2253/ 2022	B.K. DALAI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(S ea t No - 10)
4 7 0	18760 /2022	30.03.2 022	ABLAP L- 2133/ 2022	R.R. NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(S ea t No - 10)
4 7 1	18761 /2022	30.03.2 022	WP (C) - 34695 /2021	J. PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-28			(S ea t No - 10)
4 7 2	18762 /2022	30.03.2 022	WP (C) - 34695 /2021	S.R. TRIPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-28			(S ea t No - 10)
4 7 3	18763 /2022	30.03.2 022	BLAPL - 8655/ 2021	A. KALASH	C.O.	COURT NO. 12	Order Dtd. 2022-03-30			(S ea t No - 10)
4 7	18764 /2022	30.03.2 022	WP (C) -	S.K. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2022-03-30		WRIT BRANC	(S ea

4			7992/ 2022			OLD			H-3	t No - 33)
4 7 5	18765 /2022	30.03.2 022	BLAPL - 1955/ 2022	D.K. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2022-03-28			(S ea t No - 33)
4 7 6	18766 /2022	30.03.2 022	WP (C) - 11764 /2014	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 26	Order Dtd. 2022-03-25			(S ea t No - 33)